

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTION NO. 4073
TO BE ANSWERED ON FRIDAY, DECEMBER 9, 2016
AGRAHAYANA 18, 1938 (SAKA)**

TAX FROM POWER DISTRIBUTION COMPANIES

4073: SHRI CHANDRAKANT KHAIRE:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government does not have the data regarding the tax collected form the power distribution companies in Delhi;
- (b) if so, the reasons therefor;
- (c) the manner in which the Government assesses/reviews that tax is being regularly paid by the said companies; and
- (d) the remedial steps taken by the Government thereon?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SANTOSH KUMAR GANGWAR)**

(a)to (d):

Though data of income declared and tax paid by all taxpayers is available in the computer system of Income Tax Department, there is no MIS or periodic report generated in respect of taxpayers engaged in a particular line of business or assessed at a particular station. However, advance tax data of important/large sectors is monitored centrally. Moreover, the officers having jurisdiction over specific taxpayers can access all information relating to that particular taxpayer for the purpose of investigation, assessment, recovery and monitoring.

Taxes paid by the taxpayers are regularly monitored by Income Tax Department through its field offices. The field offices to take various measures for augmentation of tax collection including monitoring of advance tax payments by top taxpayers, collection/recovery of outstanding demand, monitoring payment of tax deducted at source by top deductors, monitoring of Dividend Distribution tax etc. Significant decline in tax payment or change in compliance behaviour may attract remedial action through scrutiny, survey, search & seizure, etc.

Transmission or distribution of electricity by an electricity transmission or distribution utility is in the negative list of services and therefore, no Service Tax is payable/paid on transmission or distribution of electricity. There is also no Central Excise duty on electricity.
